

RCD-15001/14/2025-Regulatory-FSSAI
भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(नियामक अनुपालन प्रभाग)
एफडीए भवन, कोटला रोड, नई दिल्ली-110002

Dated: 19th November, 2025

परामर्श सूचना / ADVISORY

विषय: Dairy Units engaged in sale of milk and milk products through vending/kiosk machines and similar dispensing systems to strengthen food safety compliance - reg.

In line with endeavor to achieve an appropriate level of protection of human life and health and the protection of consumer's interests, including fair practices in all kinds of food trade with reference to food safety standards and practices;

2. Food Safety and Standards Authority of India (FSSAI) encourages all Food Business Operators (FBOs) engaged in the sale of milk and milk products through **vending machines, kiosks, and similar dispensing systems** to adopt measures that strengthen food safety, consumer interests, transparency and trust in the safety and quality of milk and milk products.

3. To curb adulteration in milk and milk products in the country, compliance by dairy manufacturers involved in sale of packaged/fresh food from temporary or fixed vending machine/kiosk by an individual or by automation becomes crucial for ensuring safety, quality and standard of dairy products.

4. In view of the above, **to ensure food safety, consumer confidence and interests, transparency and to encourage participatory food safety culture** all dairy manufacturers who are involved in sale of milk/milk products through vending/kiosk machine are directed to keep or make available; **FSSAI-approved/validated rapid test kits** at the vending/kiosk location for basic detection of common adulterants in milk/milk products. (link for FSSAI approved Rapid Analytical Food Testing kits <https://www.fssai.gov.in/cms/raft.php>)

5. Further, following should also be ensured by the concerned dairy units;

1. Display simple instructions on **“How to Use the Rapid Test Kit”**.
2. Facilitate consumer self-checking, by either:
 - Allowing consumers to use kits at the kiosk area, OR
 - Keeping the kits for demonstration by trained staff

3. Ensure that kits used are **within validity period** and stored as per manufacturer's guidelines.
4. Monitor and Keep a record of results and utilization of such testing kits.

यह सक्षम प्राधिकारी के अनुमोदन से जारी किया जाता है।

This issues with the approval of the competent authority.

(डॉ सत्येन कुमार पंडा)
कार्यकारी निदेशक (अनुपालन
रणनीति)

To,

1. All manufacturers - Dairy units.

Copy to,

- 1) Sr. PS. Chairperson FSSAI
- 2) Sr. PS. CEO, FSSAI
- 3) Advisor Quality Assurance, FSSAI
- 4) The commissioners of Food Safety of all State/UTs
- 5) Directors of All Regional offices, FSSAI
- 6) CITO - for uploading the advisory on the website